FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KIMAYA INDUSTRIES PRIVATE LIMITED OPERATING IN THE TEXTILE MANUFACTURING AT SURAT, GUJARAT

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 www.ibbi.gov.in

	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN/LLP No	**KIMAYA INDUSTRIES PRIVATE LIMITED** U17120GJ2009PTC057158
2.	Address of the registered office	C-22/7,ROAD NO. 15, HOJIWALA INDUSTRIAL ESTATE SACHIN PALSANA ROAD, SACHIN SURAT 363421 GUJARAT, INDIA
3.	URL of Website	No website of Corporate Debtor
4.	Details of place where majority of fixed assets are located	Corporate Debtor having no fixed assets
5.	Installed Capacity of main products/services	As per the information , there is no tangible assets and no business operations
6.	Quantity and Value of main products/services sold in last Financial year	NIL
7.	Number of employees/workmen	NIL
8.	Further details including last available financial statements(with Schedules) of two years, lists of creditors, relevant dates for subsequent events are available at :	Can be provided on request to Email: Cirp.kimaya@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be provided on request to Email: Cirp.kimaya@gmail.com
10.	Last date for receipt of expression of interest	16.04.2023
11.	Date of issue of provisional list of prospective resolution applicants	19.04.2023
12.	Last date for submission of objections to provisional list	24.04.2023
13.	Process Email ID to submit EOI	cirp.kimaya@gmail.com and physically submit at 9B Vardan Tower, Near Vimal House,Lakhudi Circle,Ahmedabad - 380014

CA RAJENDRA JAIN
Resolution Professional
For Kimaya Industries Pvt. Ltd. (In CIRP)
Reg No- IBBI/IPA-002/IP-N00732/2018- 19/12353
A1103, Iscon Riverside, Opp. Police Stadium,
Shahibaug, Ahmedabad
Validity of AFA : 30.11.2023

Place : Ahmedabad
Date : 31.03.2023